

per cent) coined on the theme "FOOD AND ENVIRONMENT" (on the occasion of the celebration of the Ninth World Food Day on the 16th October, 1989) Rules, 1989, under sub-section (3) of section 21 of the Coinage Act, 1906. [Placed in Library. See No. LT—8|89].

- I. Report and Accounts (1988-89) of the various Textile Research Associations and related papers
- II. Report and Accounts (1988-89) of the Indian Silk Export Promotion Council, Bombay and related papers
- III. Report and Accounts (1988-89) of the Cotton Textiles Export Promotion Council, Bombay and related papers
- IV. Report and Accounts (1988-89) of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur and related papers

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): Madam, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- I (i) Annual Report and Accounts of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1988-89. [Placed in Library. See No. LT—178/89]
- (ii) Annual Report and Accounts of the Bombay Textile Research Association, Bombay, for the year 1988-89, together with the Auditors Report on the Accounts. [Placed in Library. See No. LT—179|89]
- (iii) Annual Report and Accounts of the South India Textile Research Association, Coimbatore, for the year 1988-89. [Placed in Library. See No. LT—180|89]
- (iv) Annual Report and Accounts of the Northern India Textile Research Association, Ghaziabad, for the year 1988-89, together with the Audit Report on the Accounts.

(v) Review by Government on the working of the Associations mentioned at (i) to (iv) above. [Placed in Library. See No. LT—181/89 for (iv) and (v)].

- II (a) Annual Report and Accounts of the Indian Silk Export Promotion Council, Bombay, for the year 1988-89, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the Council. [Placed in Library. See No. LT—41/89 for (a) and (b)].
- III (a) Thirty-fifth Annual Report and Accounts of the Cotton Textiles Export Promotion Council, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the council. [Placed in Library. See No. LT—42/89 for (a) and (b)]
- IV (a) Annual Report and Accounts of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1988-89, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the Society. [Placed in Library. See No. LT—1544/89 for (a) and (b)]
- I. Report and Accounts (1988-89) of the State Trading Corporation of India Limited, New Delhi and related papers.
- II. Report and Accounts (1988-89) of the Projects and Equipment Corporation of India Limited, New Delhi and related papers
- III. Report and Accounts (1988-89) of the Spices Trading Corporation Limited, Bangalore and related papers
- IV. Report and Accounts (1988-89) of the Cashew Corporation of India, Cochin and related papers
- V. Report and Accounts (1988-89) of the India Tourism Development Corporation Limited, New Delhi and related papers

VI. Reports and Accounts (1988-89) of the Minerals and Metals Trading Corporation of India Limited, New Delhi and related papers

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU) : Madam I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 :—

I (a) Annual Report and Accounts of the State Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—186/89 for (a) and (b)].

II (a) Annual Report and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—187/89 for (a) and (b)].

III (a) Sixth Annual Report and Accounts of the Spices Trading Corporation Limited, Bangalore, for the year 1988-89, together with the Auditors' Report on Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—188/89 for (a) and (b)].

IV (a) Annual Report and Accounts of the Cashew Corporation of India Cochin, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—184/89 for (a) and (b)].

V (a) Twenty-fourth Annual Report and Accounts of the India Tourism Development Corporation Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—185/89 for (a) and (b)].

VI (a) Twenty-sixth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—15/89 for (a) and (b)].

I. Report and Accounts (1988-89) of the Marine Products Export Development Authority, Cochin and related papers

II. Report and Accounts (1987-88 and 1988-89) of the Spices Board, Cochin and related papers

III. Report and Accounts (1988-89) of the Indian Institute of Packaging, Bombay and related papers

IV. Report and Accounts (1988-89) of the Rubber Board, Kottayam and related papers

V. Report and Accounts (1988-89) of the Coffee Board, Bangalore and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972:—

(i) Seventeenth Annual Report of the Marine Products Export Development Authority, Cochin, for the year 1988-89.